Annexure – 8
Name of the corporate debtor: Sai Rayalaseema Paper Mills Limited; Date of commencement of CIRP: 20/08/2019; List of creditors as on 31/12/2020

List of operational creditors (Other than Workmen and Employees and Government Dues)

SI No	creditor	Identification No.	Details of claim received		Details of claim admitted					Amount	Amou nt of	Amount of claim not	of claim	, if	
			Date of receipt	Amount claimed	Amount of claim admitted	Nat ure of clai m	Amount covered by security inter est	Amount covered by guarant ee	Wheth er relate d party	% of votin g shar e in CoC	l dues that may t	mutua I dues, that may be set-off		under verificati on	any
1	ΓΜΤ (India) Ltd.	L99999TG1976 PLC002002	31.08.2019	19,32,08,567	Nil		Nil	Nil	No			10)	19,32,08,567	10	
2	ION Exchange (India)Limited	L74999MH1964 PLC014258	29.12.2020	28,65,921	Nil		Nil	Nil	No				28,65,921		
		TOTAL		19,60,74,488									19,60,74,488		

Annexure – 9 Name of the corporate debtor: Sai Rayalaseema Paper Mills Limited; Date of commencement of CIRP: 20/08/2019; List of creditors as on 31/12/2020

List of other creditors (Other than financial creditors and operational creditors)

SI. No.	Name of creditor	Identifica -tion No.	Details of claim received		I	Details of cla	im admitted		Amount of continge	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks, if any	
			Date of receipt		Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	nt claim	dues, that may be set- off	admitted	verificati on	
											1010	BIIIPA		